## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

STARRED QUESTION NO:81
ANSWERED ON:20.03.2012
SHORTAGE OF DRINKING WATER
Dutt Smt. Priya Sunil;Reddy Shri Modugula Venugopala

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether major towns/cities and metropolitan cities face shortage of drinking water during summer every year;
- (b) if so, the details thereof;
- (c) whether the Government has assessed the likely shortage of drinking water in the urban towns/cities and metropolitan cities in the ensuing summer season;
- (d) if so, the details thereof; and
- (e) the remedial measures taken/proposed to be taken to supply adequate drinking water to these cities and towns including the funds made available for the purpose by the Union Government?

## **Answer**

## MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a)to(e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 81 FOR 20.03.2012 REGARDING SHORTAGE OF DRINKING WATER

- (a)to(e) Water, that is to say, water supplies is a State subject as per List-II (State List) in the Seventh Schedule of the Constitution of India. The function has been further devolved to Urbal Local Bodies as per the 74th Constitutional Amendment Act. Hence it is the responsibility of the State Governments / Urban Local Bodies to provide, monitor, and maintain water supply. Central Government has not assessed likely shortage of drinking water in towns/cities and Metropolitan cities in the ensuing summer season as the subject is dealt by States/Urban Local Bodies. The Government of India supplements the efforts of State Governments/Union Territories through sanction of funds for the implementation of water supply schemes as given in detail below:
- (i) 157 projects accounting for a total investment of Rs. 20478.63 crore have been sanctioned under the Urban Infrastructure and Governance component of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) which covers 65 identified cities. Under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) component of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) which covers other cities and towns, 438 projects accounting for a total investment of Rs.8412.36 Crore have been sanctioned.
- (ii) 4 projects accounting for a total investment of Rs.315.60 crore have been sanctioned under the Asian Development Bank assisted North Eastern Region Urban Development Programme (NERUDP) which covers five capital cities in the North East namely Shillong, Aizawl, Agartala, Gangtok and Kohima.
- (iii) 5 projects accounting for a total investment of Rs.235.26 crore have been sanctioned under the Urban Infrastructure Development Scheme for Satellite towns (UIDSST)
- (iv) 21 projects accounting for a total investment of Rs.227.92 crore have been sanctioned under the 10% lump-sum scheme for the North-Eastern region including Sikkim.
- (v) Under the Accelerated Urban Water supply Programme (AUWSP) which has since been subsumed under the UIDSSMT, 1244 projects accounting for a total investment of Rs.1822.87 crore had been sanctioned.
- (vi) An amount of Rs 871 crores has been sanctioned for the implementation of a 100 MLD sea water reverse osmosis technology based desalination plant at Nemmeli for Chennai city.

In addition, the Government of India provides technical support through preparation of manuals, formulation of service level benchmarks etc.